

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-1**  
IB-386/PB/2018  
IA/6004/2022

**IN THE MATTER OF:**

UCO Bank Ltd.

**.....Applicant**

**Vs.**

M/s. Shree Pulps and Mills Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 05.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. U K Singhal, Adv. for the EPFO in IA/6004/2022

For the Respondent :

**ORDER**

No one is present on behalf of the Liquidator at the time of hearing of the matter. Ld. Counsel on behalf of the EPFO is present. In the interest of justice, list the matter on **18.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**